GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO. 937 ANSWERED ON 24TH JULY, 2018

SETTING UP OF MEGA FOOD PARKS

937. SHRI NAGAR RODMAL: SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the number of mega food parks set up by the Government in the country, State/UT-wise;
- (b) the steps taken/being taken by the Government to set up new mega food parks in Madhya Pradesh;
- (c) the details of the conditions fixed by the Government for setting up of new Mega Food Parks;
- (d) the details of food parks proposed to be set up in the current financial year State-wise/location-wise and the criteria adopted to set up food parks;
- (e) whether the Government has received proposals from various State Governments including Chhattisgarh with regard to setting up of food parks in their respective States; and
- (f) if so, the details thereof and the reaction of the Government thereto?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI)

- (a): Government has approved setting up of 42 (Forty Two) Mega Food Parks for creation of modern infrastructure for food processing industries in the country. State wise details of Mega Food Parks approved by Ministry of Food Processing Industries in the country are at **Annexure-I.**
- (b) to (f): The proposals under scheme for Mega Food Park for setting up of Mega Food Parks in the country are invited through Expression of Interest (EOI) from time to time. Selection of suitable proposals for these projects is done as per the Scheme guidelines, based on the merit, through a stringent appraisal process as per the prefixed criteria. However, as on date, there is no vacant slot available for setting up of new Mega Food Parks in the country. Ministry has not issued any fresh Expression of Interest to seek proposals for setting of new mega food parks under the scheme for Mega Food Park due to non availability of vacant slots. Hence, no proposal has been received from states including Chhattisgarh for setting up of new mega Food Parks. The salient features of the scheme for setting of new Mega Food Parks are at **Annexure-II**. The detailed Guidelines of the Scheme of the Mega Food Parks (MFPs) dated 21.07.2016 are also available on Ministry's website: www.mofpi.nic.in

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 937 FOR ANSWER ON 24.07.2018 REGARDING "SETTING UP OF MEGA FOOD PARKS"

State wise details of Mega Food Parks sanction by Ministry of Food Processing Industries in the country

Sl. No.	State	Number of Mega Food Parks
1.	Andhra Pradesh	3
2.	Arunachal Pradesh	1
3.	Assam	1
4.	Bihar	1
5.	Chhattisgarh	1
6.	Gujarat	2
7.	Haryana	2
8.	Himachal Pradesh	1
9.	Jammu & Kashmir	1
10.	Jharkhand	1
11.	Karnataka	2
12.	Kerala	2
13.	Madhya Pradesh	2
14.	Maharashtra	3
15.	Mizoram	1
16.	Nagaland	1
17.	Odisha	2
18.	Punjab	3
19.	Rajasthan	1
20.	Telangana	4
21.	Tripura	1
22.	Uttarakhand	2
23.	Uttar Pradesh	3
24.	West Bengal	1
	Total	42

ANNEXURE REFERRED TO IN REPLY TO PART (b) TO (f) OF LOK SABHA UNSTARRED QUESTION NO. 937 FOR ANSWER ON 24.07.2018 REGARDING "SETTING UP OF MEGA FOOD PARKS"

SALIENT FEATURES OF THE MEGA FOOD PARKS SCHEME

Objective of the Scheme

The primary objective of the MFPS is to provide modern infrastructure facilities for the food processing along the value chain from the farm to the market. It will include creation of processing infrastructure near the farm, transportation, logistics and centralized processing centres.

The scheme functions with a cluster based approach based on a hub and spokes model by establishing Mega Food Parks. It includes creation of infrastructure for primary processing and storage near the farm in the form of Primary Processing Centres (PPCs) and Collection Centres (CCs) and common facilities and enabling infrastructure like roads, electricity, water, Effluent Treatment Plant (ETP) facilities etc. at Central Processing Centre (CPC). These PPCs and CCs act as aggregation and storage points to feed raw material to the processing units located in the CPC.

The scheme will be demand-driven, and will facilitate food processing units to meet environmental and safety standards.

Pattern of Assistance

The scheme provides for a capital grant at the rate of 50 percent of the project cost (excluding land cost) in general areas and at the rate of 75 percent of the project cost (excluding land cost) in difficult and hilly areas i.e. North East Region including Sikkim, J&K, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States subject to a maximum of Rs.50 crore per project.

Land

The requirement of land for establishing the CPC is minimum 50 acres either by purchase or on lease of at least 75 years for the Central Processing Centre of the Mega Food Park.

Key Project Components

- **Enabling Basic Infrastructure** –Internal Roads, drainage, water supply, electricity supply including captive power plant, ETP & STP, weighbridges etc.
- Core Processing —Sorting & grading, packaging, warehouses & Specialized storage, Precooling and Ripening chambers, IQF, Cold chain infrastructure, Steam generation, QC Lab etc.
- Standard Design Facility Sheds for Micro and Small Enterprises (MSEs) plug and play facility for small units.
- **Non Core Infrastructure -** Admin buildings, training centres, canteen, workers' hostel, trade/display centre etc

Implementing Agency

The responsibility of execution, ownership and management of the Mega Food Park vests with a Special Purpose Vehicle (SPV) registered under the Companies Act. However, State Government/ State Government entities/Cooperatives applying for the project under the scheme will not be required to form a separate SPV.

Eligibility criteria for SPV

The main eligibility criteria of the SPVs are as under:

- i. SPV shall be a body corporate registered under the Companies Act. However, in case of State Government/ State Government entities/Cooperatives implementing the project, registration of a separate SPV under the Companies Act will not be necessary.
- ii. The promoter holding maximum equity in the SPV will be the lead promoter. The lead promoter will be primarily responsible for co-ordination with all stakeholders including with the Ministry of Food Processing Industries to ensure effective implementation of the project.
- iii. The combined net worth of the promoters/proposed shareholders of SPV should not be less than Rs.50.00 crore. Each member in SPV must have a net worth at least 1.5 times of his/her proposed equity contribution in order to ensure requisite contribution for the project from each shareholder.
- iv. The SPV needs to bring in at least 20 percent of the total project cost as equity in general areas and at least 10 percent of the total project cost in difficult and hilly areas i.e. North East Region including Sikkim, J&K, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States.
- v. Central Government agencies becoming shareholders in the SPV, can only hold upto 26 percent of equity in the SPV. However, there will be no such restriction on State Govt./ State Govt. entities/ Cooperatives.
- vi. Every SPV will publish the user charges/hiring rates for common facilities and lease rental rates for plots and factory buildings for MSEs in the Mega Food Park on their websites for wider information of the prospective investors. Rate of plots in the Mega Food Park may also be made available to Ministry of Food Processing Industries and State Government concerned for uploading on their websites. SPVs are not permitted to sell plots/facilities in Mega Food Parks and can only give plots/facilities on lease to other food processing units.
- vii. The common facilities in the park cannot be sold or leased out. They can only be offered to units on rental basis.

Programme Management Agency (PMA)

The Ministry will appoint a Program Management Agency (PMA) to assist it in implementation of the Scheme. The PMA will be a reputed institution with extensive experience in project development, management, financing and implementation of infrastructure projects.

Project Management Consultant (PMC)

In addition to the PMA, for ensuring smooth implementation of projects at ground level, Ministry has drawn up a panel of Project Management Consultants (PMC) with experience in preparation of DPRs for large projects and in project implementation. Any of these Ministry's empanelled agencies may be engaged by the SPVs for preparation of DPRs and for assistance in implementation.

Time schedule

The time schedule for completion and successful operationalization of a Mega Food Park project is 30 months from the date of final approval to the project.